

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF KOTHARI FOODS AND FRAGRANCES PRIVATE LIMITED

Sl.No.	RELEVANT PARTICULARS	
1	Name of Corporate Debtor	KOTHARI FOODS AND FRAGRANCES PRIVATE LIMITED
2	Date of Incorporation of Corporate Debtor	25/02/2014
3	Authority under which Corporate Debtor is Incorporated / Registered	ROC- Kanpur, Uttar Pradesh
4	Corporate Identity Number/Limited Liability Identification Number of Corporate Debtor	U15400UP2014PTC062949
5	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Registered Office /Principal Office (s): 426-C, CITY CENTRE 63/2, THE MALL KANPUR UP 208004 Factory Site : Situated in a portion of E-18, Panki Site II, Kanpur, UP
6	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	02/03/2020
7	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	02/03/2020 (Order received on 07/03/2020)
8	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	Shravan Kumar Vishnoi IBBI/IPA-002/IP-N00040/2016-2017/10079
9	ADDRESS AND E-MAIL OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD	BCC Tower, 1008, 10TH Floor, Arjunganj, Nr. Saheed path Lucknow-226002 Shravan.vishnoi@yahoo.com +91 9839 44 3555
10	ADDRESS AND E-MAIL FOR CORRESPONDENCE WITH THE LIQUIDATOR	BCC Tower, 1008, 10TH Floor, Arjunganj, Nr. Saheed path Lucknow-226002 Shravan.vishnoi@yahoo.com +91 9839 44 3555
11	Last date for submission of claims	01/04/2020

Notice is hereby given that the Hon'ble National Company Law Tribunal Allahabad has ordered the commencement of liquidation of the KOTHARI FOODS AND FRAGRANCES PRIVATE LIMITED on 02/03/2020.

The stakeholders of KOTHARI FOODS AND FRAGRANCES PRIVATE LIMITED are hereby called upon to submit their claims with proof, on or before 01/04/2020, to the liquidator at the address mentioned against item No 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

The forms can be downloaded from the website: <http://www.ibbi.gov.in/downloadform.html>

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:

Date : 07.03.2020
Place : Lucknow

Shravan Kumar Vishnoi
Insolvency Professional
Liquidator in the matter of KOTHARI FOODS AND FRAGRANCES PVT LTD
Registration No. IBBI/IPA-002/IP-N00040/2016-2017/10079

(Handwritten Signature)
07/03/2020

(Circular Stamp: Shravan Kumar Vishnoi, Insolvency Professional, Registration No. IBBI/IPA-002/IP-N00040/2016-2017/10079)